

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4282  
ANSWERED ON:18.05.2006  
FACILITIES TO EX SERVICEMEN  
Yadav Shri M. Anjan Kumar

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of the facilities provided to the ex-servicemen;
- (b) the rules regarding re-employment of ex-servicemen in the Government Department;
- (c) the number of ex-servicemen re-employed during each of the last three years, State-wise;
- (d) whether the ex-servicemen are not getting respectable employment; and
- (e) if so, the steps taken or proposed to be taken to provide suitable employment to ex-servicemen?

**Answer**

MINISTER OF STATE IN THE DEFENCE PRODUCTION (SHRI M.M. PALLAM RAJU)

(a) to (e): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a ) to ( e ) OF LOK SABHA UNSTARRED QUESTION NO. 4282 FOR ANSWER ON 18-5-2006

Ex-servicemen are provided various facilities for their re-settlement and welfare. Resettlement facilities include training to improve their re-employability, reservation in Government jobs, loan assistance through self-employment schemes, formation of ex-servicemen Coal Transport Companies, allotment of oil product agencies, allotment of army surplus vehicles, etc. Important welfare measures for them are canteen facilities, Ex-servicemen Contributory Health Scheme, Prime Minister's Scholarship scheme for higher education for their wards, financial assistance from Raksha Mantri Discretionary Fund and travel concessions.

Details of ex-servicemen re-employed during the last three years, state-wise are given in the Annexure.

The Central Government has reserved 10% of vacancies in Group `C` posts and 20% in Group `D` posts for Ex-Servicemen. Central Public Sector Undertakings and Nationalised Banks provide 14.5% reservation in Group `C` and 24.5% in Group `D` posts with them. Besides 10% vacancies of Assistant Commandants in Para Military Forces are also reserved for Ex-Servicemen. 100% posts are reserved for ex-servicemen in Defence Security Corps.

Because of shrinking job opportunities in civil sector, it has not been possible to provide re-employment to all the ex-servicemen who seek re-employment assistance. Therefore, efforts are continuously made to explore new employment opportunities in private sector. Besides ex-servicemen are engaged to take up self-employment ventures through financial assistance provided by nationalised banks, Khadi & Village Industries Commission, SIDBI, etc.

ANNEXURE REFERRED TO IN THE STATEMENT GIVEN IN REPLY TO PARTS (a ) to ( e ) OF LOK SABHA UNSTARRED QUESTION NO. 4282 FOR ANSWER ON 18-5-2006

AS PER THE INFORMATION MADE AVAILABLE BY VARIOUS RAJYA SAIK BOARDS, THE STATE-WISE DETAILS OF EX-SERVICEMEN RE-EMPLOYED DURING THE LAST THREE YEARS ARE AS UNDER:-

S1.No.	Name of State/U.T	2003	2004	2005
1.	ANDHRA PRADESH	132	114	66
2.	ARUNACHAL PRADESH	00	00	00
3.	ASSAM	46	54	42
4.	BIHAR	95	298	75
5.	CHATTISGARH	31	14	69
6.	GOA	20	11	06
7.	GUJARAT	2071	1692	38
8.	HIMACHAL PRADESH	121	199	49
9.	HARYANA	81	62	29
10.	JAMMU & KASHMIR	33	63	40
11.	JHARKHAND	00	05	02

12.	KARNATAKA	281	159	376	
13.	KERALA	604	809	668	
14.	MADHYA PRADESH	149	89	136	
15.	MAHARASHTRA	542	511	454	
16.	MANIPUR	00	00	05	
17.	MEGHALAYA	03	03	07	
18.	MIZORAM	00	13	00	
19.	NAGALAND	04	11	30	
20.	ORISSA	37	40	111	
21.	PUNJAB	1327	1270	1197	
22.	RAJASTHAN	654	654	654	
23.	SIKKIM	25	29	01	
24.	TAMIL NADU	103	86	54	
25.	TRIPURA	03	17	02	
26.	UTTAR PRADESH	1189	889	1014	
27.	UTTARANCHAL	205	99	668	
28.	WEST BENGAL	198	170	159	
29.	ANDAMAN & NICOBAR ISLANDS		00	00	00
30.	CHANDIGARH	18	33	74	
31.	DELHI	00	00	00	
32.	PONDICHERRY	12	02	00	
	Total	7984	7396	6026	

In addition to above, ex-servicemen re-employed in Central Ministries/Departments, Nationalised Banks, Para Military Forces, Defence Security Corps etc. of which State-wise distribution is not possible is as under:-

Year	No. of ex-servicemen re-employed
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2003	3704
2004	3543
2005	3866